

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

3. I.A. 1552/2024
In
C.P. (IB)-512(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.04.2024**

NAME OF THE PARTIES: Opulent Auto Care Pvt Ltd

VS

DSK Motors Pvt Ltd

Appearances:

For Liquidator : Adv. Chinmay B i/b. Apex Law Partners

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1552/2024

This application has been filed by the liquidator for taking on record modified list of stakeholders along with the revised report on constitution of stakeholders' consultation committee.

Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. is **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)